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NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	TE HEARING HELD ON 30.01.2018 AT 10.30 AM
TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.209/252/HDB/2017
	CA 110.207/232/11DB/2017
NAME OF THE COMPANY	
NAME OF THE COMPANY	Pasura illuminaries Pvt Ltd
	2 330000 400
NAME OF THE PETITIONER(S)	Pasura illuminaries Pvt Ltd
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NAME OF THE PROPERTY OF THE	
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252
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Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & T	elephone No.	Signature
SAURABH PODDAR	PCS	Sawabh gmail·com	Padda 1977 Q	C 0 11

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri Saurabh Poddar, Learned PCS for the Applicant Company.

Post the case on 22.03.2018 for final hearing.

Member (T)

Member (1)

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